

HIGH COURT OF HIMACHAL PRADESH, SHIMLA- 171 001.

Advt.No.HHC/Admn.3(55)/2023-Stenographer

Dated, the 21st October, 2023.

“CORRIGENDUM”

In a minor modification of this High Court Advertisement No.HHC/Admn.3 (55)/2023-Stenographer, dated 13.10.2023 and in continuation of earlier corrigendum dated 16.10.2023, it is notified to all concerned that the category-wise break-up of posts (on contract and regular basis) shown in the second column of table of advertisement is replaced and substituted as per following details:

Total Posts-78 (Regular/ Contract)			
(i) REGULAR– 25 POSTS			
Category	Clear-cut	Anticipated	Total
UR	5	6	11
SC	3	1	4
ST	1	0	1
OBC	4	1	5
EWS	0	1	1
PH	3	0	3
Total:	16	9	25
(ii) CONTRACT– 53 POSTS			
Category	Clear-cut	Anticipated	Total
UR	15	1	16
SC	13	0	13
ST	3	0	3
OBC	12	0	12
EWS	6	0	6
PH	3	0	3
Total:	52	1	53

However, the other terms and conditions of the advertisement shall remain unchanged.


REGISTRAR GENERAL